

ITEM NO.27

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 696/2023

SITA RAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 199470/2022 - EXEMPTION FROM FILING O.T.
IA No. 144171/2022 - EXEMPTION FROM FILING O.T.
IA No. 199469/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 07-07-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Ramjee Pandey, AOR
Ms. Harshita, Adv.

For Respondent(s)

Mr. Sunil Kumar Singh, Adv.
Ms. Mukti Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent(Caveat) is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar